

(23)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/166,167,168/CAA/2017  
NAME OF THE TRANSFEROR 1 : TTL PROTECTIVE DEVICES LTD  
NAME OF THE TRANSFEROR 2 : TSL TECHNO SERVICES LTD  
NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

V. Hari Kumar  
for Jyer & Thomas

for petitioner

V. Hari Kumar

**ORDER**

Counsel for petitioner present. Representative of the Office of Official Liquidator present and prayed time stating that they could not submit the report as they have not received some more documents from the petitioner. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

-59-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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